

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

14/03/2019

O.A./260/785/2015

CORRECTION NOT DONE

S PAL

-V/S-

D/O POST

ITEM NO:6

FOR APPLICANTS(S) Adv. : Mr. T. Rath

FOR RESPONDENTS(S) Adv.: Mr. A.C. Deo

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and respondents. Ld. Counsel for the applicant submits that the applicant has already got the relief as prayed for and he does not want to press this O.A. accordingly, the O.A. is disposed of being not pressed.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J) ( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>